

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI

ORDER

As per the direction/approval of the Ld. Principal District & Sessions Judge (HQs.), the temporary sitting arrangement for the undermentioned Ld. Reliever Judges of Central District has been made as mentioned below:-

S.No.	Name of the Ld. Judicial Officer	District	Sitting place
1.	Sh. Gaurav Ujjwal Ld. Relieving JMFC/Civil Judge, Central	Central	Chamber (J-109) of Court Room No. 109 1 st Floor, Extension Block
2.	Sh. Bhagwat Prasad Meena Ld. Relieving JMFC/Civil Judge, Central	Central	(on sharing basis)
3.	Ms. Anugya Chauhan Ld. Relieving JMFC/Civil Judge, Central	Central	Chamber of Court Room No.211 (Video Conferencing Room), 2 nd Floor, Main Court Building


(BHARAT AGGARWAL)

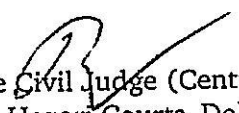
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

No. 36031-36066
...../CTB/THC/2025

Dated : 14 JUL 2025

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Relieving JMFC/Civil Judges (through Office of Ld. CJM, Central).
5. The Ld. Chief Judicial Magistrate (Central/West), Delhi.
6. The Ld. Senior Civil Judge (Central/West), Delhi.
7. The Ld. Admn. Civil Judge (West District), THC, Delhi.
8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
9. Telephone Operator, THC, Delhi.


Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi